

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. V. KOKRE
COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-07-2020**

Sr. No.	Case Type	Case No.	Title	Name of Advocate
ORDER				
1.	Commercial Suit	100348/2020	Canara Bank Vs M/s. Aarushi Tours and Travels	Mrs. Aarti P. Bhide
2.	Commercial Suit	100038/2019	Mumtaz Haiderali Manekia Vs D.S. Kulkarni and Co.	M/s. Bilawala and Co.
3.	Commercial Suit	100026/2020	M/s. Mafatlal Industries Ltd. Trough- Mr. Harish B. Bhatia Vs Sowkar Textiles and Tailors Prop. Mr. Amin Sowkar	Satyadev Joshi / Shruti Nair
JUDGMENT				
4.	Commercial Suit	100250/2020	Canara Bank Vs Mr. Mohd. Kaleem Shaikh	AKS Legal consultants
5.	Commercial Suit	100044/2019	Shripalkumar Milapchandji Vs Mrs. N. Poongothai	Mr. Ramesh Jain and Mrs. Kusum Jain
6.	Commercial Suit	100097/2019	Bank of India Vs Mrs. Mohanpriya A.	Som Sinha and Associates

7.	Commercial Suit	100245/2020	Canara Bank Vs Mr. Mushataq Ahmed Mohd Idris	Shri O. A. Das
8.	Commercial Suit	100345/2020	Canara Bank Vs Mr. Sayyed Zakiruddin Gaffar Ahmed	AKS Legal consultants
9.	Commercial Suit	100251/2020	Canara Bank Vs Mohd Shakil Jainul Shaikh	AKS Legal consultants
REPLY				
10.	NOTICE OF MOTION	101232/2020	Aastha Minmet (India) Ltd (Com. Stamp No. 3787 of 20) Vs IDBI Bank Ltd	Ms. Megha s. Gupta
11.	Notice of Motion	101233/2020	Mr. Kunal Jiwrajka (Com. St. 3786 of 20) Vs Union Bnak of India	Ms. Megha s. Gupta Niyati Merchand